

*(P.M.)*  
*(S)*  
Court No. 2.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 846 of 1987

V.K. Sehgal

....

Applicant.

Versus

Union of India & others

....

Respondents.

Hon'ble D.S. Misra, A.M.

Sri A.V. Srivastava for the respondent is present. An application of the applicant dated 7.7.1988 received by DAK has been placed on the file in which it is stated that the impugned order of transfer has been cancelled and he has prayed for withdrawal of his petition. Accordingly the application is dismissed as withdrawn.

*Bhima*  
*12/7/88*

MEMBER (A).

Dated: July 12, 1988.

RKM.